

R.O.C.No.68818-A/2022-B2



SENIOR CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No.133 / 2022

The Government in G.O.(Ms).No.547, Home (Courts-II) Department, dated 01.12.2021, have issued orders for the constitution of a **Commercial Court in the cadre of Senior Civil Judge at Salem**, to deal with commercial disputes.

Tmt. K.Renugadevi, Senior Civil Judge, functioning as II Additional Sub Judge, Salem, who has been appointed as **Judge, Commercial Court (Senior Civil Judge), Salem**, in the newly sanctioned Court vide G.O.(D).No.920, Home (Courts-II) Department, dated 01.07.2022, is posted as such in the said newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 01.07.2022**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

KSe